

[श्री चरण सिंह]

कोई एरिया ऐसा हो सकता है जहां जुर्म बढ़ेंगे ही। वहां भेजा ही उसको इसलिए जाता है कि वह कंट्रोल करे। बहुत काबिल, ईमानदार और सजग अफसर होते हुए भी जुर्म बढ़ सकते हैं। इस वास्ते यह रूल नहीं हो सकता है कि क्योंकि जुर्म बढ़ गये हैं इसलिए उनको सजा दे दी जाए। बहुत सी चीजों को देखना पड़ता है। कैरेक्टर रोल की एंट्रीज में सब बातों का लिहाज रखना पड़ता है। जिसके इलाके में जुर्म बढ़ जाएं उसको जरूर सजा दें यह प्रैक्टिकल बात नहीं है।]

13.18 hrs.

**PUBLIC ACCOUNTS COMMITTEE
FORTY-FOURTH REPORT**

SHRI GAURI SHANKAR RAI (Ghazipur): I beg to present the Forty-fourth Report of the Public Accounts Committee on paragraph 29 and 52 of the Report of the Comptroller and Auditor General of India for the year 1974-75 Union Government (Civil) relating to Ministry of External Affairs.

**COMMITTEE ON SUBORDINATE
LEGISLATION
THIRD REPORT**

SHRI SOMNATH CHATTERJEE (Jadavpur): I beg to present the Third Report of the Committee on Subordinate Legislation

BUSINESS ADVISORY COMMITTEE

TENTH REPORT

**THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND LABOUR
(SHRI RAVINDRA VARMA):** I beg to move:

"That this House do agree with the Tenth Report of the Business

Advisory Committee presented to the House on the 13th December, 1977."

MR. SPEAKER: The question is:

"That this House do agree with the Tenth Report of the Business Advisory Committee presented to the House on the 13th December, 1977."

The motion was adopted.

13.20 hrs.

**INDIAN ELECTRICITY (AMEND-
MENT) BILL***

**THE MINISTER OF ENERGY
SHRI P. RAMACHANDRAN:** I beg to move for leave to introduce a Bill further to amend the Indian Electricity Act, 1910.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Electricity Act, 1910."

The motion was adopted.

SHRI P. RAMACHANDRAN: I introduce the Bill.

13.21 hrs.

**MATTER UNDER RULE 377
(i) FUNCTIONING OF COFFEE BOARD IN
KARNATAKA**

MR. SPEAKER: Now we go to matters under Rule 377....

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, under Rule 377 I have raised the matter of IENS Members getting out of the Wage Board....

MR. SPEAKER, Mr. Bosu there are methods of doing it.

Now, Mr. Lakkappa.

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